

SUPREME COURT OF INDIA

This file relates to the proposal for the appointment of Shri Justice Amit Sharma, Additional Judge, as a Permanent Judge of the High Court of Delhi.

On 09 January 2023, the Collegium of the High Court of Delhi unanimously recommended the name of Shri Justice Amit Sharma, Additional Judge, for his appointment as a Permanent Judge of that High Court.

In order to ascertain the fitness and suitability of Shri Justice Amit Sharma, for being appointed as a Permanent Judge, consultation was held with a view to ascertain his suitability for elevation in terms of the Memorandum of Procedure, with Judges of the Supreme Court conversant with the affairs of the High Court of Delhi.

The Committee constituted in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium to assess the Judgments of Shri Justice Amit Sharma, has submitted its report.

With a view to assess the merit and suitability of Shri Justice Amit Sharma for his appointment as a Permanent Judge, the Collegium has scrutinized and evaluated the material placed on record including the observations made by the Department of Justice in the file as well as the report of the Judgment Evaluation Committee.

Having regard to all the relevant factors, the Collegium is of the considered view that Shri Justice Amit Sharma, Additional Judge, is suitable for being appointed as a Permanent Judge of the High Court of Delhi.

In view of the above, the Collegium resolves to recommend that Shri Justice Amit Sharma, Additional Judge, be appointed as a Permanent Judge of the High Court of Delhi against an existing vacancy.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(K.M. Joseph), J

15 February 2023

Minister for Law & Justice

